

**Representation of Minority Communities
on Selection Boards**

@2797. SHRI MOHAMMED AFZAL
alias MEEM AFZAL: Will the Minister
of WELFARE be pleased to state:

(a) whether it is a fact that 15-point
programme of the Prime Minister for the
welfare of the minorities requires that
Selection Boards should have the
representatives of the members of the
minority communities;

(b) if so, the number of interviews
conducted by Delhi Administration,
Statutory Bodies in Delhi Administration
and Government Controlled
Corporations, bodies during the last one
year;

(c) the number of interviews where the
members of the minority communities
were the member of the Board; and

(d) what action Government propose
to take to remove the shortcomings, if
any?

THE MINISTER OF WELFARE
(SHRI SITARAM KESRI): (a) Yes, Sir.

(b) 82

(c) 48

(d) Delhi Administration has been
advised to take corrective action.

Atrocities on Harijans in Bihar

2798. SHRI MURLIDHAR
CHANDRAKANT BHANDARE: Will the
Minister of WELFARE be pleased to
state:

(a) whether Government's attention
has been drawn to the frequent incidents
of atrocities on Harijans in Bihar,
culminating at least in two greesome
carnages in Savantnigra (Jehanabad) and
Tindiha (Gaya) within a month;

(b) whether Government have
conducted any independent inquiries and
investigations into the repeated massacres
of the Harijans in the State; and

(c) if so, the outcome thereof?

@Previously Unstarred Question 1974,
transferred from the 11th December, 1991.

THE MINISTER OF WELFARE
(SHRI SITARAM KESRI): (a) The
information is being collected from the
State Government.

(b) The Welfare Minister personally
looked into the incident in Deo, Sahiara
and Bihta villages of Bhojpur District on
24th June, 1991.

(c) Relief of Rs. 8,20,000/- was
provided from the Prime Minister's
discretionary fund to the families.

12.00 NOON

[The Deputy Chairman in the Chair]

PAPERS LAID ON THE TABLE

**Report (1987-88) of The Minorities
Commission and Related Papers**

THE DEPUTY MINISTER IN THE
MINISTRY OF WELFARE
(SHRIMATI K. KAMALA KUMARI):
Madam, I lay on the Table a copy each
(in English and Hindi) of the following
papers:—

(a) Tenth Annual Report of the
Minorities Commission for the period
from the 1st April, 1987 to 31st March,
1988, together with the action taken
Memorandum thereon.

(b) An Explanatory Note on the
Report.

(c) Statement giving reasons for the
delay in laying the papers mentioned at
(a) above. [Placed in Library. See No. LT
986/91 for (a), (b), (c)]

I. Report and Accounts (1990-91) of
the Projects and Equipment
Corporation of India limited, New
Delhi and related papers.

II. Report and Accounts (1990-91) of
the State Trading Corporation of
India Limited, New Delhi and
related papers.

III. Report and Accounts (1990-91) of
the Spices Trading Corporation
Limited, Bangalore and related
papers.

IV. Report and Accounts (1990-91) of